

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION No.167 of 2021

IN THE MATTER OF

Edwin Wilson

...Applicant

Versus

The District Collector,
Tiruvannamalai District & Others

...Respondents

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**Advocate for the Respondent TNPCB
Thiru.S.Sai Sathya Jith
Advocate, Chennai.**

INDEPENDENT REPORT FILED BY THE DISTRICT ENVIRONMENTAL ENGINEER TAMILNADU POLLUTION CONTROL BOARD IN THE MATTER OF ORIGINAL APPLICATION NO. 167/ 2021 FILED BY THIRU.EDWIN WILSON BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL , SOUTHERN ZONE, CHENNAI

The applicant Thiru. Edwin Wilson, Purasaiwakkam, Chennai has filed a case before the Hon'ble National Green Tribunal, Chennai in Original Application No. 167/ 2021 against the District Collector, Tiruvannamalai, the Chief Engineer, Public Works Department (Water Resources Department), the Chairman, Tamil Nadu Pollution Control Board and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruvannamalai with the following prayers,

1. Restrain the operation of all the Rice Mills, operating without NOC from the 2nd respondent
2. Direct the 3rd respondent to not renew the consent applications without the necessary NOC from the 2nd respondent.
3. Direct the respondent authorities 1 to 4 to assess the damages caused due to the unregulated extraction of ground water and use to same to remediate the area.
4. Pass such further or other orders as this Hon'ble Tribunal may deem fit necessary in the interest of justice.

The Hon'ble National Green Tribunal, Southern Zone, Chennai has passed order dated 09.08.2021 in Original Application No. 167/ 2021 inter alia as follows,

"Para 12: Instead of appointing committee, we feel that it is sufficient to get a report from the District Collector, Tiruvannamalai District, the Superintending Engineer, Public Works Department (PWD) and the Water Resources Organisation (WRO) and the District Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Arani Taluk, Tiruvannamalai District to go into the allegations made in the application and submit a factual as well as action taken report regarding the manner in which the operation of Rice Mills are being regulated in that Taluk.

Para 13: They are also directed to mention in the report as to how many Rice Mills are functioning in Arani Taluk and how many of them are having 'Consent to Operate' if any required, and how many of them had obtained 'No Objection Certificate' from the concerned authorities under the notification or permission to draw ground water for their operational purpose and if there is any violations committed by them, what is the nature of action taken by the regulators.


DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
THIRUVANNAIMALAI

-1-

BEFORE THE HON'ABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

MEMORANDUM OF APPLICATION

(Under Section 18(1) Read with Section 14, of National Green Tribunal Act, 2010)

APPLICATION 167 OF 2021 (SZ)

BETWEEN

Edwin Wilson,
No.28, Partasarathy Street,
Purasaiwakkam
Chennai - 600 084
9884422695
taaurs@gmail.com

-----Applicant

AND

1. The District Collector,
Office of the District Collector,
Vengikkal, Tiruvannamalai District - 606 604.
04175 - 233333 collrtvm@nic.in
2. The Chief Engineer,
Public Works Department,
Water Resources Department,
State Ground and Surface Water Resource Data Centre,
Tharamani, Chennai-600 113.
044-22541526 cegwchennai@gmail.com
3. The Chairman
Tamilnadu Pollution Control Board
No.76, Mount Salai,
Guindy, Chennai - 600 032
044-22353145. tnpcbchairman@gmail.com
4. The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruvannamalai district - 606 604
04175-233118 tnpcb.tvm@gmail.com

-----Respondents


DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
THIRUVANNAMALAI

Para 14: They are also directed to mention the report regarding the status of the ground water level in that area, whether it is a safe zone, over exploited, critical or other than critical and semi-critical area.

Para 15: The above officials are directed to submit the independent report to this Tribunal on or before 14.09.2021.

As per the above orders of the Honble NGT (SZ), Chennai dated 09.08.2021 in O.A.No 167 /2021, the Rice Mills in Arani Taluk, Tiruvannamalai District were inspected by the TNPC Board officials on 07.09.2021 & 08.09.2021. Based on the above inspection carried out and the records maintained, the following factual and action taken report is respectfully submitted as below-

1. In the state of Tamil Nadu, the majority of the rice mills are functioning in Tiruvannamalai, Thanjavur, Trichy, Thiruvallur, Kanchipuram and Kallakuruchi.
2. The manufacturing process of the modern rice mill involves the following
 - a. Cleaning where the impurities have been removed.
 - b. Boiling where the paddy has been soaked, steeped & steamed either with hot water or cold water
 - c. Drying where the paddy was dried either in open air or in mechanical dryer
 - d. Dehusking where the husk of the paddy have been removed mechanically.
 - e. Sieving where the husk and rice have been separated by sieving machines.
 - f. Milling/ polishing where the rice bran have been removed from the rice.
 - g. Grading and finally packaging
3. Based on the manufacturing process, the rice mills are classified as Single Boiling Process and Parboiling Process,
 - a. In Single boiling system, the paddy is dumped into cold water in tank for soaking for 2-3 hrs and after soaking water is drained from tank and then exposed to steam at a pressure of 2-3 Kg/cm² until husk starts splitting. The water requirement during single boiling is about 0.5 times the weight of paddy and requirement of steam is about 100kg/ton of paddy
 - b. The effluent from single boiled rice process may be used for irrigation or may be re-used after it may be filtered through Sand


 DISTRICT ENGINEER 2.P
 TAMIL NADU WATER CONTROL BOARD
 TIRUVANNAMALAI

filter and Activated Filter Ifland is not available then the effluent may be passed through the sand filter followed by activated carbon filter and the water may be re-used thus ensuring zero liquid discharge.

- c. In parboiling system, the paddy is dumped into hot water in tank for soaking to 70°C for 5-10 hrs and after soaking water is drained from tank and then exposed to steam at a pressure of 4 Kg/cm² until husk starts splitting. The water requirement during parboiling boiling is about 1.25 times the weight of paddy and requirement of steam is about 200kg/ton of paddy.
 - d. The effluent needs to be treated through the suitable treatment plants to achieve the zero-liquid discharge guidelines.
4. As per Tamil Nadu Pollution Control Board Proceedings - B.P. Ms. No. 06, dated 02.08.2016 and B.P. Ms. No. 66 dated 30.11.2017, Parboiled Rice Mills having waste water generation 100 KLD & more and Fuel consumptions 12 MTD & more or both (S.No.1071) are classified under the Red category. Parboiled Rice Mills having waste water generation less than 100 KLD and Fuel consumptions less than 12 MTD (S.No.2079) are classified under the Orange category and Single Boiled Rice Mills using steam boiling with pre-cleaning process (S.No.3069) are classified under Green category. Rice Mills (Rice hullers only) also classified under Green category (S.No.3039) but their manufacturing activities do not require water and hence left out in this report.
5. The subject matter of Rice mills located in Arani Taluk in this case are adopting Single boiling process for the manufacturing of rice and categorized under Green category of industries (Type 3069-Single Boiled Rice mills using steam boiling with pre-cleaning process). Hence it is necessary for these rice mills to obtain necessary Consent to Establish (CTE) and followed by Consent to Operate (CTO) orders from the Tamil Nadu Pollution Control Board under the Water (Prevention & Control of Pollution) Act, 1974 as amended and under the Air (Prevention & Control of Pollution) Act, 1981 as amended for establishing or operating the industries respectively.
6. In Tiruvannamalai District, 243 number of Rice Mills have obtained consent orders of the TNPCB and these rice mills are located mainly in Arani, Polur and Tiruvannamalai Taluks. Out of 243 modern rice mills, 137 modern rice mills are located in the Arani Taluk of Tiruvannamalai District.


DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
THIRUVANNAMALAI
7/24

7. Out of 137 Modern Rice Mills located in Arani Taluk of Tiruvannamalai District. 126 units obtained consent to operate of the Board. 5 units applied for consent to operate of the Board. 4 units not applied for consent to operate and 2 units obtained consent to establishment. The above 2 number of units which have obtained consent to establishment orders of the Board were found under establishment stages only and not commissioned. The above details are summarized as below in Table-I.

Table-I -Status of consent orders obtained by the Rice Mills.

Sl.No.	Details	Consent to operate (CTO)	Consent to Establish (CTE)	Total units
1	Orders obtained	126	2	128
2	Applied	5	-	5
3	Not applied	4	-	4
4	Total	135	2	137

8. Out of the 126 consent to operate orders obtained units. 114 numbers of units having valid renewal consent orders (RCO) of the Board. 1 number of unit has applied for renewal of consent orders. 3 number of units not applied for renewal of consent orders and 8 numbers of units were found not in operation. The above details are summarized as below in Table-II.

Table-II Status of renewal consent orders obtained by the Rice Mills

Sl.No.	Details	In operation	Not in operation	Total
1	Having valid renewal consent	114	-	114
2	Applied for Renewal consent	1	-	1
3	Not having valid renewal consent	3	8	11
	Total	118	8	126

9. The Production Capacities of the operating rice mills in Arani Taluk, Tiruvannamalai District is summarized as below in Table-III

Table-III Production capacities of the Rice Mills

Sl.No.	Processing Capacity (Paddy) in Ton/Day	No. of units
1	Less than 10	124
2	Between 10 - 15	4
3	Between 15 - 20	6
3	Between 20 - 30	3
	Total	137

S. Palani
 DISTRICT ENVIRONMENTAL ENGINEER, 2
 TAMIL NADU POLLUTION CONTROL BOARD,
 Tiruvannamalai

10. Rice Mill units with the production capacity of 15 tonnes per day and above in Arani Region use IBR Pressure Boiler for Boiling and Drying Purposes with the Fuels like Groundnut Shells, Paddy Husk and Wood. Rice Mill units having less than 15 tonnes per day processing capacity use Non IBR Steamer for Boiling and use Direct Husk / Wood fired Furnace to generate heat for drying the paddy. Rice Mill units have bore wells/Dug wells for their water consumption and use for Boiling and Soaking Purposes. In general the water consumption varies from unit to unit depending upon their nature of production which is summarized as below in Table-IV.

Table-IV General water consumption details in Rice Mills

St.No	Processing Capacity (Paddy) in Ton/Day	Water consumption in KLD			
		Soaking	Boiling	Drying	Total
1	Less than 10	2.00- 2.50	1.00	N.A.	3.0-3.5
2	Between 10 - 12	2.50 - 3.25	1.00-1.20	N.A.	3.5-4.45
3	Between 12 - 15	3.25 - 4.00	1.20-1.50	N.A.	4.45-5.5
4	15 and above	4.00 - 5.00	1.50-1.80	0.5-0.8	6.0-7.6

11. However, production of boiled rice is drastically come down due to higher production costs and longer time duration and now 60% of the rice mill units are processing steam boiled rice and raw rice to cut down the cost of production and to compete with market prices of other Rice Millers of Andhra Pradesh and Karnataka.

12. It is submitted that the above said Modern Rice mill's maximum daily ground water consumption for the manufacturing process, domestic purposes and others is 10 KLD (10,000 litre per day).

13. It is submitted that all the above Modern Rice Mills of Arani Taluk are adopting the treatment system as mentioned in the B.P. Ms No. 66 dated 30.11.2017 for treating the trade effluent generated from the process. The treatment system suggested in the above B.P. Ms No. 66 dated 30.11.2017 is that the effluent from single boiled rice process may be used for irrigation or may be re-used after it may be filtered through Sand filter and Activated Filter. If land is not available then the effluent may be passed through the sand filter followed by activated carbon filter and the water may be re-used thus ensuring zero liquid discharge. This

type of effluent disposal system is being followed by the rice mills of Arani Taluk and consent to operate orders are being issued by the Board only after due compliance to the B.P Ms. No 66 dated 30.11.2017 by the rice mills

- 14 The 4 number of Rice mills which are operating without valid consent to operate orders (CTO) were identified and action is initiated against these modern rice mills by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.
- 15 The 3 number of Rice mills which are operating without valid renewal consent orders (RCO) were also identified and action is initiated against these modern rice mills by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.
16. This is respectfully submitted for the perusal of the Hon'ble National Green Tribunal, Southern Zone, Chennai and passing appropriate orders that may deem fit by the Hon'ble National Green Tribunal, Southern Zone, Chennai.

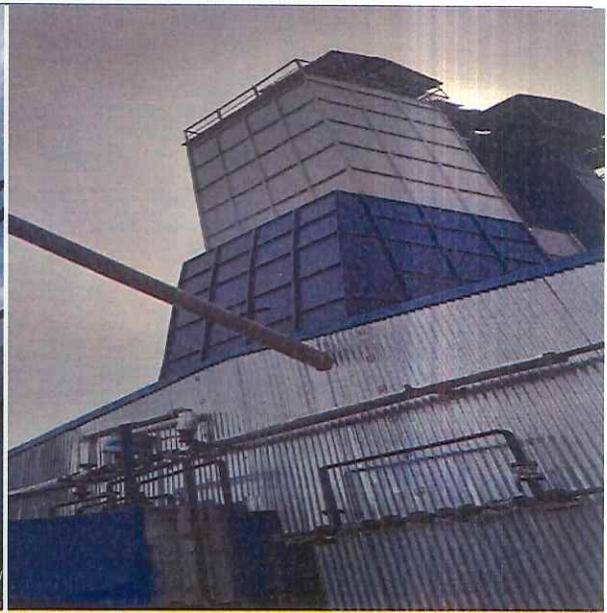

**District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruvannamalai.**

Annexure
Copy of Documents

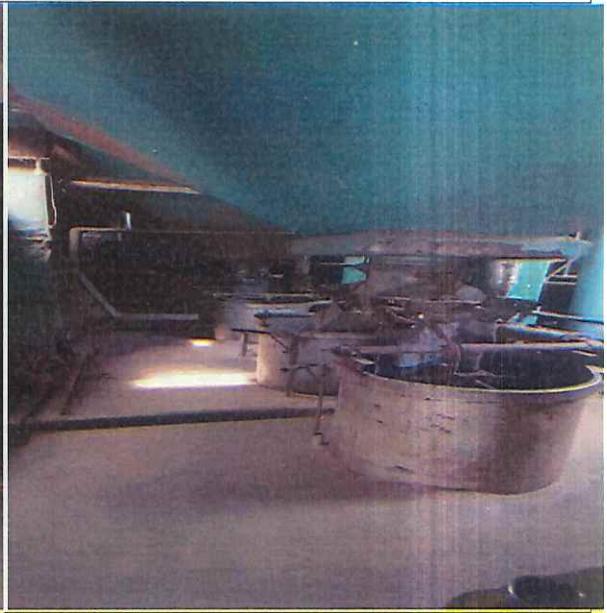
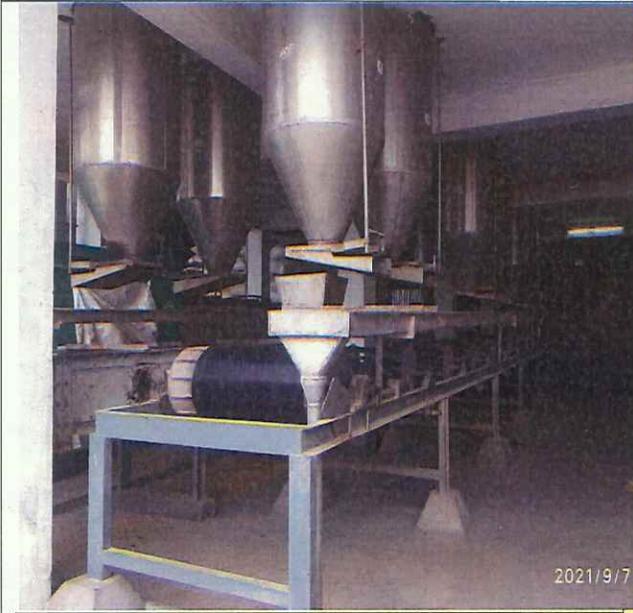
- Encl 1. Photographs taken during inspection on 07.09.2021 & 08.09.2021.
2. Copy of the Board Proceedings. BP. Ms. No 06, dated 02.08.2016.
3. Copy of the Board Proceedings BP. Ms. No. 66, dated 30.11.2017.
4. List of Modern Rice Mills in Arani Taluk, Tiruvannamalai District.

B. Palani
DISTRICT ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD,
THIRUVANNAMALAI

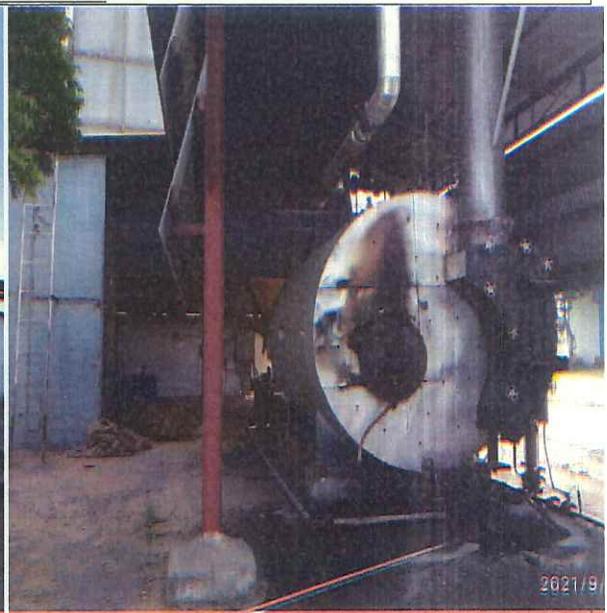
Photographs taken during inspection on 07.09.2021 & 08.09.2021, in
Modern Rice Mills of Arani Taluk, Tiruvannamalai District.



Rice mill view



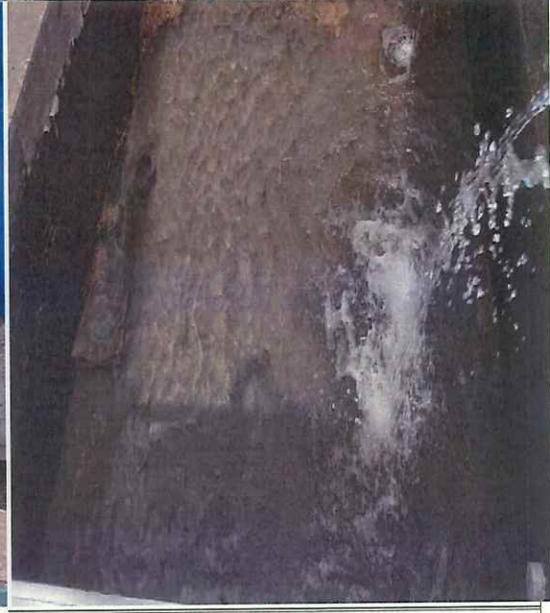
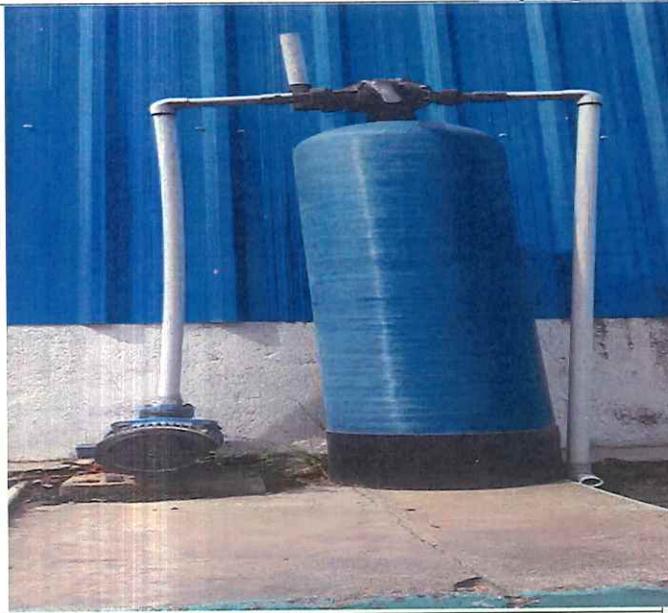
Soaking section



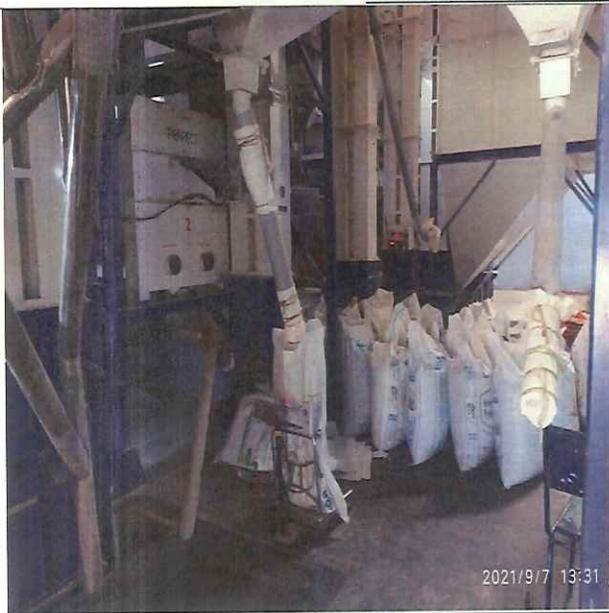
Boiling section



Drying section



Effluent treatment section



Packaging section



TAMILNADU POLLUTION CONTROL BOARD

TNPCB - Revised categorization of industries in view of directions issued by the Central Pollution Control Board under the Section 18(1) (b) of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981.- Approved by the Board – Order issued.

B.P. No. 06

Dated : 02.08.2016

- Read: 1. CPCB Letter No.B-29012/ESS(CPA)/2015-1 dated 7.3.2016.
2. Board Resolution No.CA/BM/09/2016 dated 29.7.2016.

Tamil Nadu Pollution Control Board vide B.P. No.34 dated 5.10.2012 issued the list of industries which are classified as Red, Orange and Green Category Industries as per the directions issued by the Central Pollution Control Board on 4.6.2012. Subsequently in 2013, the Board vide B.P. No. 37 dated 1.6.2013 has issued a revised list with the addition of left-out industries.

Now the CPCB vide letter No. B-29012/ESS(CPA)/2015-1, dated 7.3.2016 has issued direction to all the Chairman, State Pollution Control Boards / Pollution Control Committees under the section 18(1) (b) of the Water (P&CP) Act, 1974 and under the Air (P&CP) Act,1981 regarding harmonization of classification of industrial sectors under Red / Orange / Green / White Categories. In the directions the CPCB has mentioned interalia as follows:-

Now, therefore, in exercises of the powers delegated to the Chairman, CPCB under Section 18 (1) (b) of the Water (P&CP) Act,1974 and Section 18(1) (b) Air (P&CP) Act,1981 the earlier Directions issued in June 2012, in the context of categorization of industries as Red, Orange & Green are withdrawn with immediate effect and the following 'Directions' are hereby issued for compliance by all SPCBs and PCCs:

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively in the 'Final Report' as attached herewith immediately.

76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 22353134, 22353135, 22353136, 22353137, 22353138, 22353139, 22353140, 22353141

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Email : tnpceb@md3.vsnl.net.in Web : www.tnpceb.gov.in

2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming area. SPCBs/PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise / prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan /finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB / PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

Based on the directions of CPCB, the TNPCB has instructed all the District Environmental Engineers to fit in the industries in their jurisdiction. They were also instructed to give score and classify the industries which are not covered in the CPCB list and to send a complete list to the Board. Accordingly, they furnished the list. The list was scrutinized by the Committee comprising of Seniors Engineers of the Board headed by the Member Secretary. The Committee has classified 14 types of industries under Red, Orange and Green based on scoring. The final list is given in Annexure.

In view of the above and in order to comply with the directions of the CPCB issued under Section 18 (1) (b) of the Water (P&CP) Act, 1974 and under Section 18(1)(b) of the Air (P&CP) Act, 1981, the list was placed before the Board for approval. Further it was also placed before the Board to authorize the Chairman, TNPCB to issue orders for addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, on getting the recommendation from the committee headed by the Member Secretary. The Miscellaneous Category of industries will be reviewed by the Committee on frequent interval.

The Board vide resolution No. CA/BM/09/2016 dated 29.7.2016, resolved to approve the proposal for revised categorization of industries (list enclosed) in view of directions dated 7.3.2016, issued by the Central Pollution Control Board under Section 18(1) (b) of the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981. The Board also resolved to authorize the Chairman, TNPCB to issue orders for addition of any new or left-over industrial sector and their categorization which is not in the revised list of Red, Orange, Green and White industrial sectors, on getting the recommendation from the committee headed by the Member Secretary and that the Miscellaneous type of industries shall be reviewed by the Committee frequently to fit the industries in the respective type.

Encl: List of revised Categorization.

Sd/xxxx
Member Secretary

To

- 1 All JCEEs (Monitoring), TNPCB
- 2 All DEEs, TNPCB
- 3 All HODs in Board Office

They are requested to provide a copy of this B.P to all the Engineers working under them

Copy to

- 1 PS to Chairman
- 2 PS to Member Secretary
- 3 BMS
- 4 File
- 5 Spare

R. Rajindran 2/8/2016
For Member Secretary

MD
2/8/2016

List of Red, Orange, Green and White category Industries as per CPCB Directions

1. Red Category Industries- 85 Nos

S No	Type code	Category	Industry sector-Types	Ref
1	1001	Red	Isolated storage of hazardous chemicals (as per schedule of Manufacturing, Storage of Hazardous Chemicals Rules,1989 as amended)	
2	1002	Red	Automobile Manufacturing plants (integrated facilities) having either one or combinations of polluting activities namely washing, metal surface finishing operations, pickling, plating, electroplating, phosphating, painting, heat treatment etc. Heavy Engineering and Ship building are merged in this Category.	3- Red- Anne x
3	1003	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M,H & TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper, Spent cleared metal catalyst containing zinc	
4	1004	Red	Manufacturing of lubricating oils, grease and petroleum based products	
5	1005	Red	DG Set of capacity ≥ 5 MVA	
6	1006	Red	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	
7	1007	Red	Lead acid battery manufacturing (excluding assembling and charging of lead- acid battery in micro scale)	
8	1008	Red	Phosphate rock processing plant	
9	1009	Red	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	
10	1010	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) Rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	
11	1011	Red	Processes involving chlorinated hydrocarbons	
12	1012	Red	Sugar (excluding Khandasari)	
13	1013	Red	Fibre glass production and processing (excluding moulding) including Lead containing glass	
14	1014	Red	Fire crackers manufacturing and bulk storage facilities	
15	1015	Red	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) Rules, 2008 - Items namely - Dismantlers Recycling Plants - Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule	
16	1016	Red	Milk processes and dairy products (integrated project)	
17	1017	Red	Phosphorous and its compounds	
18	1018	Red	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	

19	1019	Red	Coke making, liquefaction, coal tar distillation or fuel gas making	
20	1020	Red	Manufacturing of explosives, detonators, fuses including management and handling activities	
21	1021	Red	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	
22	1022	Red	Organic Chemicals manufacturing	
23	1023	Red	Airports and Commercial Air Strips having waste water generation 100 KLD and above	O-84
24	1024	Red	Asbestos and asbestos based industries	
25	1025	Red	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	
26	1026	Red	Cement	
27	1027	Red	Chlorates, per-chlorates & peroxides	
28	1028	Red	Chlorine, fluorine, bromine, iodine and their compounds	
29	1029	Red	Dyes and Dye- Intermediates	
30	1030	Red	Health-care Establishment (as defined in BMW Rules) having incinerator irrespective of waste generation (or) having total waste water generation 100 KLD and above	O-85
31	1031	Red	Hotels having overall wastewater generation @ 100 KLD and more (or) having rooms 100 and above	O-38
32	1032	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H & TBM) Rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ ashes/ residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	
33	1033	Red	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) Rules, 2008 - Items namely - Integrated Recycling Plants -Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury- switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule	
34	1034	Red	Manufacturing of glue and gelatin	
35	1035	Red	Mining and ore beneficiation	
36	1036	Red	Nuclear power plant	
37	1037	Red	Pesticides (technical) (excluding formulation)	
38	1038	Red	Photographic film and its chemicals	
39	1039	Red	Railway locomotive work shop / Integrated road transport workshop / Authorized service centers having waste water generation 100 KLD and above	O-90
40	1040	Red	Yarn / Textile processing involving any effluent/ emission generating processes including bleaching, dyeing, printing and colouring	
41	1041	Red	Chlor Alkali	
42	1042	Red	Ship Breaking Industries	
43	1043	Red	Oil and gas extraction including CBM (offshore & on-shore	

			extraction through drilling wells)	
44	1044	Red	Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	
45	1045	Red	Tanneries	
46	1046	Red	Ports and harbour, jetties and dredging operations	
47	1047	Red	Synthetic fibers including rayon, tyre cord, polyester filament yarn	
48	1048	Red	Thermal Power Plants	
49	1049	Red	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	
50	1050	Red	Aluminium Smelter	
51	1051	Red	Copper Smelter	
52	1052	Red	Fertilizer (basic) (excluding formulation)	
53	1053	Red	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	
54	1054	Red	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)	
55	1055	Red	Zinc Smelter	
56	1056	Red	Oil Refinery (mineral Oil or Petro Refineries)	
57	1057	Red	Petrochemicals Manufacturing (including processing of Emulsions of oil and water)	
58	1058	Red	Pharmaceuticals	
59	1059	Red	Pulp & Paper (Large-Agro + wood), Small Pulp & Paper (agro based-wheat straw/rice husk)	
60	1060	Red	Distillery (molasses / grain / yeast based)	
61	1061	Red	Synthetic detergents and soaps (excluding formulation) having waste water generation 100 KLD and above	O-13
62	1062	Red	Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation 100 KLD and above	O-18
63	1063	Red	Building and construction project more than 20,000 sq.m built up area and having waste water generation 100 KLD and above	O-21
64	1064	Red	Ceramics and Refractories having coal/fuel consumption 12 MT/day and more	O-22
65	1065	Red	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol) having waste water generation 100 KLD and above	O-27
66	1066	Red	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making - secondary production of Ferrous and Non- ferrous metals more than 1 MT/hr production (or) Lead extraction irrespective of capacity (or) metal extraction having Induction Furnace clubbed with AOD furnace	O-28
67	1067	Red	Industry or processes involving foundry operations having capacity of 5 MT/hr and more as such units require using coal/coke at more than 500 Kg/hr	O-42
68	1068	Red	Manufacturing of glass (Lead glass only)	O-45
69	1069	Red	Non-alcoholic beverages (soft drink) & bottling of alcohol/ non-alcoholic products having waste water generation 100 KLD and above	O-53

70	1070	Red	Vegetable oil manufacturing including solvent extraction and refinery / hydrogenated oils having waste water generation 100 KLD and above	O-71
71	1071	Red	Parboiled Rice Mills having waste water generation 100 KLD and above (or) fuel consumption 12 MTD and above (or) both	O-79
72	1072	Red	Common treatment and disposal facilities-TSDF	1R
73	1073	Red	Common treatment and disposal facilities-E-waste recycling	1R
74	1074	Red	Common treatment and disposal facilities-CBMWTF	1R
75	1075	Red	Effluent conveyance project	1R
76	1076	Red	Common treatment and disposal facilities-Solvent/Acid recovery plant	1R
77	1077	Red	MSW sanitary landfill site	1R
78	1078	Red	Common treatment and disposal facilities-CETP for Red category Industries	1R
79	1079	Red	Industrial Estates/ Parks/ Complexes/ areas/ Export processing zones/ SEZs/ Bio-tech parks/ Leather complex	5R
80	1080	Red	Pharmaceutical R & D activities (For sustained release/ extended release of drugs only and not for commercial purpose)	O-74
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
81	1081	Red	<i>Sewage Treatment Plant</i>	
82	1082	Red	<i>Reclamation/depolymerisation/pyrolysis of plastic/rubber to get oil, carbon black etc.</i>	
83	1083	Red	<i>Tyre, tube & rubber components</i>	
84	1084	Red	<i>Analytical & material testing lab</i>	
85	1999	Red	<i>Miscellaneous (Red)</i>	

NOTE : SI.No. 61 to 80 are added to get clarity in CPCB list, and SI.No. 81 to 84 are added based on scoring done by TNPCB

2. Orange Category Industries- 97 Nos

SI No	Type code	Category	Industry sector-Types	Ref
1	2001	Orange	Dismantling of rolling stocks (wagons/ coaches)	
2	2002	Orange	Bakery and confectionery units with production capacity > 1 TPD (With ovens / furnaces)	
3	2003	Orange	Chanachur and laddoo from puffed and beaten rice(muri and shira) using husk fired oven	
4	2004	Orange	Coated electrode manufacturing	
5	2005	Orange	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	
6	2006	Orange	Flakes from rejected PET bottle	
7	2007	Orange	Food and food processing including fruits and vegetable processing	
8	2008	Orange	Jute processing without dyeing	
9	2009	Orange	Manufacturing of silica gel	
10	2010	Orange	Manufacturing of tooth powder, toothpaste, talcum powder and	

			other cosmetic items	
11	2011	Orange	Printing or etching of glass sheet using hydrofluoric acid	
12	2012	Orange	Silk screen printing, sari printing by wooden blocks	
13	2013	Orange	Synthetic detergents and soaps(excluding formulation) having waste water generation less than 100 KLD	R-61
14	2014	Orange	Thermometer manufacturing	
15	2015	Orange	Cotton spinning and weaving (medium and large scale)	
16	2016	Orange	Almirah, Grill Manufacturing (Dry Mechanical Process) with painting	W-37
17	2017	Orange	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	
18	2018	Orange	Automobile servicing, repairing and painting (excluding only fuel dispensing) having waste water generation less than 100 KLD	R-62
19	2019	Orange	Ayurvedic and homeopathic medicine (with Boiler)	
20	2020	Orange	Brickfields (excluding fly ash brick manufacturing using lime process)	
21	2021	Orange	Building and construction project more than 20,000 sq.m built up area and having waste water generation less than 100 KLD	R-63
22	2022	Orange	Ceramics and Refractories having coal/fuel consumption less than 12 MT/day	R-64
23	2023	Orange	Coal washeries	
24	2024	Orange	Dairy and dairy products (small scale)	
25	2025	Orange	DG set of capacity >1MVA but < 5MVA	
26	2026	Orange	Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization	
27	2027	Orange	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol) having waste water generation less than 100 KLD	R-65
28	2028	Orange	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy making- Secondary production of Ferrous and Non-ferrous metals (excluding lead) upto 1 MT/hr production	R-66
29	2029	Orange	Fertilizer (granulation / formulation / blending only)	
30	2030	Orange	Fish feed, poultry feed and cattle feed	
31	2031	Orange	Fish processing and packing (excluding chilling of fishes)	
32	2032	Orange	Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	
33	2033	Orange	Formulation/ pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	
34	2034	Orange	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	
35	2035	Orange	Gravure printing, digital printing on flex, vinyl	
36	2036	Orange	Heat treatment using oil fired furnace (without cyaniding)	
37	2037	Orange	Hot mix plants	
38	2038	Orange	Hotels (< 3 star) (or) hotels having > 20 rooms and less than 100 rooms (or) having waste water generation > 10 KLD and less than 100 KLD and having a coal/Oil fired Boiler	R-31
39	2039	Orange	Ice cream	
40	2040	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H& TBM)	

			Rules, 2008 - Items namely - Paint and ink Sludge/residues	
41	2041	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H & TBM) Rules, 2008 - Items namely - Brass Dross, Copper Dross, Copper Oxide Mill Scale, Copper Reverts, Cake & Residues, Waste Copper and copper alloys in dispersible form, Slags from copper processing for further processing or refining, Insulated Copper Wire, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid", Jelly filled Copper cables, Zinc Dross-Hot dip Galvanizers SLAB, Zinc Dross-Bottom Dross, Zinc ash/Skimming arising from galvanizing and die casting operations, Zinc ash/ Skimming/ other zinc bearing wastes arising from smelting and refining, Zinc ash and residues including zinc alloy residues in dispersible form.	
42	2042	Orange	Industry or processes involving foundry operations having capacity less than 5 MT/hr as such units require coal/coke at less than 500 Kg/hr	R-67
43	2043	Orange	Lime manufacturing (using lime kiln)	
44	2044	Orange	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	
45	2045	Orange	Manufacturing of glass (except Lead glass)	R-68
46	2046	Orange	Manufacturing of iodized salt from crude/ raw salt	
47	2047	Orange	Manufacturing of mirror from sheet glass	
48	2048	Orange	Manufacturing of mosquito repellent coil	
49	2049	Orange	Manufacturing of Starch/Sago	
50	2050	Orange	Mechanized laundry using oil fired boiler	
51	2051	Orange	Modular wooden furniture from particle board, MDF < swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	G-64
52	2052	Orange	New highway construction project	
53	2053	Orange	Non-alcoholic beverages (soft drink) & bottling of alcohol/ non-alcoholic products having waste water generation less than 100 KLD	R-69
54	2054	Orange	Paint blending and mixing (Ball mill)	
55	2055	Orange	Paints and varnishes (mixing and blending)	
56	2056	Orange	Ply-board manufacturing (including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	
57	2057	Orange	Potable alcohol (IMFL) by blending, bottling of alcohol products	
58	2058	Orange	Printing ink manufacturing	
59	2059	Orange	Printing press	
60	2060	Orange	Reprocessing of waste plastic including PVC	
61	2061	Orange	Rolling mill (oil or coal fired) and cold rolling mill	
62	2062	Orange	Spray painting, paint baking, paint shipping	
63	2063	Orange	Steel and steel products using various furnaces like blast furnace /open hearth furnace/ induction furnace / arc furnace / submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace	
64	2064	Orange	Stone crushers	
65	2065	Orange	Surgical and medical products including prophylactics and latex	
66	2066	Orange	Teflon based products	

67	2067	Orange	Thermocol manufacturing (with boiler)	
68	2068	Orange	Tobacco products including cigarettes and tobacco/ opium processes	
69	2069	Orange	Transformer repairing/ manufacturing (dry process only)	
70	2070	Orange	Tyres and tubes vulcanization/ hot retreating	
71	2071	Orange	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils having waste water generation less than 100 KLD	R-70
72	2072	Orange	Wire drawing and wire netting	
73	2073	Orange	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	
74	2074	Orange	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs and not for commercial purpose)	
75	2075	Orange	Synthetic resins	
76	2076	Orange	Synthetic rubber excluding molding	
77	2077	Orange	Cashew nut processing	
78	2078	Orange	Coffee seed processing	
79	2079	Orange	Parboiled Rice Mills having waste water generation less than 100 KLD and fuel consumption less than 12 MTD	R-71
80	2080	Orange	Foam manufacturing	
81	2081	Orange	Industries engaged in recycling / reprocessing/ recovery/ reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) Rules, 2008 - Items namely - Used Oil - As per specifications prescribed from time to time.	
82	2082	Orange	Industries engaged in recycling / reprocessing/ recovery /reuse of Hazardous Waste under schedule iv of HW (M, H& TBM) rules, 2008 - Items namely - Waste Oil-As per specifications prescribed from time to time.	
83	2083	Orange	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refectories for dedicated fuel supply)	
84	2084	Orange	Airports and Commercial Air Strips having waste water generation less than 100 KLD	R-23
85	2085	Orange	Health-care Establishment (as defined in BMW Rules) without Incinerator and having total waste water generation less than 100 KLD	R-30
86	2086	Orange	Common treatment and disposal facilities- CETP for Orange category Industries	1R
87	2087	Orange	Manufacturing of pasted veneers using coal fired boiler and by sun drying	G-28
88	2088	Orange	Tea processing (with boiler)	G-63
89	2089	Orange	Railway locomotive work shop / Integrated road transport workshop / Authorized service centers having waste water generation less than 100 KLD	R-39
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
90	2090	Orange	Match work units	
91	2091	Orange	Infrastructure development projects including educational institutions, community hall, kalyanamandam, IT Park, Theme park (having waste water generation <100 KLD).	
92	2092	Orange	Desalination plant.	

93	2093	Orange	Sizing Units	
94	2094	Orange	Chemical mixing cum storage units	
95	2095	Orange	Natural rubber processing	
96	2096	Orange	Pesticides formulation	
97	2999	Orange	Miscellaneous (Orange)	

NOTE : SI.No. 84 to 89 are added to get clarity in CPCB list, and SI.No. 90 to 96 are added based on scoring done by TNPCB

3. Green Category Industries- 68 Nos

SI No	Type code	Category	Industry sector-Types	Ref
1	3001	Green	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	
2	3002	Green	Ayurvedic and homeopathic medicines (without boiler)	
3	3003	Green	Bakery /confectionery / sweets products (with production capacity <1tpd (with gas or electrical oven)	
4	3004	Green	Bi-axially oriented PP film along with metalizing operations	
5	3005	Green	Biomass briquettes (sun drying) without using toxic hazardous wastes	
6	3006	Green	Blending of melamine resins & different powder, additives by physical mixing	
7	3007	Green	Brass and bell metal utensils manufacturing from circles (dry mechanical operation without re-rolling facility)	
8	3008	Green	Candy	
9	3009	Green	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	
10	3010	Green	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	
11	3011	Green	Cement products (without using asbestos / boiler / steam curing) like pipe, pillar, jafri, well ring, block/ tiles etc.(should be done in closed covered shed to control fugitive emissions)	
12	3012	Green	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	
13	3013	Green	Chilling plant, cold storage and ice making	
14	3014	Green	Coke briquetting (sun drying)	
15	3015	Green	Cotton spinning and weaving (small scale)	
16	3016	Green	Dal Mills	
17	3017	Green	Decoration of ceramic cups and plates by electric furnace	
18	3018	Green	Digital printing on PVC clothes	
19	3019	Green	Facility of handling, storage and transportation of food grains in bulk	
20	3020	Green	Flour mills (dry process)	
21	3021	Green	Glass, ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	
22	3022	Green	Glue from starch (physical mixing) with gas / electrically operated oven / boiler	
23	3023	Green	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1	

			litre of sulphuric acid/ nitric acid per month)	
24	3024	Green	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)	
25	3025	Green	Insulation and other coated papers (excluding paper or pipe manufacturing)	
26	3026	Green	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	
27	3027	Green	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	
28	3028	Green	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying (except coal fired Boiler)	O-88
29	3029	Green	Oil mill Ghani and extraction (no hydrogenation / refining)	
30	3030	Green	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	
31	3031	Green	Phenyl / toilet cleaner formulation and bottling	
32	3032	Green	Polythene and plastic processed products manufacturing (virgin plastic)	
33	3033	Green	Poultry, Hatchery and piggery	
34	3034	Green	Power looms (without dye and bleaching)	
35	3035	Green	Puffed rice (muri) (using gas or electrical heating system)	
36	3036	Green	Pulverization of bamboo and scrap wood	
37	3037	Green	Ready mix cement concrete	
38	3038	Green	Reprocessing of waste cotton	
39	3039	Green	Rice mill (Rice hullers only)	
40	3040	Green	Rolling mill (gas fired) and cold rolling mill	
41	3041	Green	Rubber goods industry (with gas operated baby boiler)	
42	3042	Green	Saw mills	
43	3043	Green	Soap manufacturing (hand made without steam boiling / boiler)	
44	3044	Green	Spice grinding (20 HP motor)	
45	3045	Green	Spice grinding (20 hp motor)	
46	3046	Green	Steel furniture without spray painting	
47	3047	Green	Steeping and processing of grains	
48	3048	Green	Tyres and tube retreating (without boilers)	
49	3049	Green	Chilling plant and ice making without using ammonia	
50	3050	Green	CO2 recovery	
51	3051	Green	Distilled water (without boiler) with electricity as source of heat	
52	3052	Green	Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no Hazardous waste generation	R31 O38
53	3053	Green	Manufacturing of optical lenses (using electrical furnace)	
54	3054	Green	Mineralized water	
55	3055	Green	Tamarind powder manufacturing	
56	3056	Green	Cutting, sizing and polishing of marble stone	
57	3057	Green	Emery powder (fine dust of sand) manufacturing	
58	3058	Green	Flyash export, transport & disposal facilities	
59	3059	Green	Mineral stack yard / Railway sidings	
60	3060	Green	Oil and gas transportation pipeline contains small gas based power plants upto 5 MW	
61	3061	Green	Seasoning of wood in steam heated chamber	
62	3062	Green	Synthetic detergent formulation units which are not	

			manufacturing LABSA	
63	3063	Green	Tea processing (without boiler)	O-89
64	3064	Green	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)	O-51
LEFT OUT SECTORS IN THE CPCB CATEGORISATION				
65	3065	Green	Crematorium	
66	3066	Green	Light Engineering & Fabrication units with painting.	
67	3067	Green	Steam calendaring / Zero zero finishing/centering etc.	
68	3999	Green	Miscellaneous (Green)	

NOTE : SI.No. 64 is added to get clarity in CPCB list, and SI.No. 65 to 67 are added based on scoring done by TNPCB

4. White Category Industries- 36 Nos

SI No	Type code	Category	Industry sector-Types	Ref
1	4001	White	Assembly of air coolers / conditioners, repairing and servicing	
2	4002	White	Assembly of bicycles, baby carriages and other small non motorizing vehicles	
3	4003	White	Bailing (hydraulic press)of waste papers	
4	4004	White	Bio fertilizer and bio-pesticides without using inorganic chemicals	
5	4005	White	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	
6	4006	White	Blending and packing of tea	
7	4007	White	Block making of printing without foundry (excluding wooden block making)	
8	4008	White	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	
9	4009	White	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	
10	4010	White	Cotton and woolen hosiery making (Dry process only without any dyeing / washing operation)	
11	4011	White	Diesel pump repairing and servicing (complete mechanical dry process)	
12	4012	White	Electric lamp (bulb) and CFL manufacturing by assembling only	
13	4013	White	Electrical and electronic item assembling (completely dry process)	
14	4014	White	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	
15	4015	White	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	
16	4016	White	Fly ash bricks/ block manufacturing	
17	4017	White	Fountain pen manufacturing by assembling only	
18	4018	White	Glass ampules and vials making from glass tubes	
19	4019	White	Glass putty and sealant (by mixing with machine only)	

20	4020	White	Ground nut decorticating	
21	4021	White	Handloom/ carpet weaving (without dying and bleaching operation)	
22	4022	White	Leather cutting and stitching (more than 10 machine and using motor)	
23	4023	White	Manufacturing of coir items from coconut husks	
24	4024	White	Manufacturing of metal caps containers etc	
25	4025	White	Manufacturing of shoe brush and wire brush	
26	4026	White	Medical oxygen	
27	4027	White	Organic and inorganic nutrients (by physical mixing)	
28	4028	White	Organic manure (manual mixing)	
29	4029	White	Packing of powdered milk	
30	4030	White	Paper pins and u clips	
31	4031	White	Repairing of electric motors and generators (dry mechanical process)	
32	4032	White	Rope (plastic and cotton)	
33	4033	White	Scientific and mathematical instrument manufacturing	
34	4034	White	Solar module non conventional energy apparatus manufacturing unit	
35	4035	White	Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW	
36	4036	White	Surgical and medical products assembling only (not involving effluent / emission generating processes)	

Note: When any industry not listed in Red, Orange, Green & White category wants to apply, then the DEE shall workout the score as per CPCB guidelines & arrive at the category. Then the industry shall be asked to select Miscellaneous type available in that category.

Sd/xxxxx

Member Secretary

R. Raju
For Member Secretary

2/8/2016

0025
2/8/2016

TAMILNADU POLLUTION CONTROL BOARD

76, MOUNT SALAI, GUINDY, CHENNAI - 32

ABSTRACT

TNPCB - INCLUSION OF RICE MILLS IN TAMILNADU IN THE CATEGORIZATION B.P. NO. 6 DATED 2.8.2016 UNDER GREEN CATEGORY - ORDERS ISSUED - REG

B.P. No: 66

dated 30.11.2017

READ : Board Resolution No. 271-1-8 dated 24.11.2017

Ref:

1. Board Proceeding No. 06 dated 02.08.2016
2. Representation of Federation of Tamil Nadu Rice Mill Owners & Paddy Rice Dealers Association dated 13.07.2016
3. Committee Report submitted in September & November 2017

ORDER

Tamil Nadu Pollution Control Board vide B.P. No.34 dated 5.10.2012 issued the list of industries which are classified as Red, Orange and Green Category Industries as per the directions issued by the Central Pollution Control Board on 4.6.2012. Subsequently in 2013, the Board vide B.P. No. 37 dated 1.6.2013 has issued a revised list with the addition of left-out industries.

As per B.P.37 dated 01.06.2013, Parboiled Rice Mills more than 10 Tons per day are classified under the **Red category** and Rice Mills less than 10 tons per day and rice hullers fall under **orange category**. The categorization is based on the production of the unit.

In accordance with CPCB direction dated 7.3.2016 on the re-categorization of industrial sectors, the TNPCB examined and adopted the B.P No. 6 dated 2.8.2016 by including additional categories ending up with 85 types of Red category, 97 types of Orange category, 68 types of Green category & 36 types of White category.

As per B.P. No. 06 dated 02.08.2016, Sl. No. 1071 - Parboiled Rice Mills having waste water generation less than 100 KLD and fuel consumption less than 12 MTD are classified under the **Orange category** and Sl. No. 2079 - Parboiled Rice Mills having waste water generation 100 KLD & more and fuel consumption 12 MTD

& more or both are classified under the **Red category**. This categorization is based on the pollution load of the unit.

The Federation of Tamil Nadu Rice Mill Owners & Paddy Rice Dealers Association made a representation on 13.07.2016 to consider their Rice Mills under **Green Category**.

Based on the meeting conducted on 14.07.2017, a Committee was formed with the following members:

1. Dr. S. Mohan, Professor, Environmental and Water Resources Engineering Division, IIT Madras.
2. Dr. S. Sankar, Professor & Head, Environmental Health Engineering Department, Sri Ramachandra University, Chennai.
3. Thiru. S.Charles Rodriguez, JCEE, TNPCB.

and with the following Terms of Reference:

- To carry out the study regarding the process/operation of the rice mill activity.
- To identify the rice mill clusters in Tamilnadu and to conduct field visits for all the rice mill clusters
- To collect effluent samples covering all the clusters and to analysis the effluent characteristics with reference to the CPCB requirements.
- To conduct the ambient air quality monitoring in all the clusters and report the same.
- To give recommendations to the Government of Tamilnadu based on the above works carried out.

Accordingly, the Committee has inspected the Rice Mills in Tamilnadu and carried out a detailed study on production process, effluent generation, characterization, methods of treatment and Air Quality survey and its control measures and submitted a detailed report with recommendations to the Board.

In parboiling process, paddy is dumped into hot water in tank for soaking to 70°C for 5 – 10 hours and after soaking, water is drained from tank and then exposed to steam at a pressure of 4 kg/cm² until husk starts splitting. The water requirement during parboiling is about 1.25 times the weight of paddy and requirement of steam is about 200 kg/ton of paddy.

In single boiling process, paddy is dumped into cold water in tank for soaking for 2-3 hours and after soaking, water is drained from tank and then exposed to steam at a pressure of 2 - 3 kg/cm² until husk starts splitting. The water requirement during single boiling is about 0.5 times the weight of paddy and requirement of steam is about 100 kg/ton of paddy.

The committee has reported that all the Rice Mills in Tamilnadu are being small scale in nature and operated only by single boiling system except the Rice Mills are being operated by Tamil Nadu Civil Supplies Corporation Ltd. (TNCSC).

In the report, it has been stated that the characteristics of the waste water generated from the parboiling process carried out in other States are in the range of BOD - 500 to 2400 mg/lit and COD - 1600 to 6480 mg/lit. However, in the single boiling process carried out in Tamilnadu the wastewater characteristics are in the range of BOD - 6 to 80 mg/lit and COD - 190 to 415 mg/lit.

Accordingly the Committee has made the following recommendations:

1. The effluent from Single boiled rice using steam boiling and pre-cleaning process is meeting the water quality requirements of discharge onto the land for irrigation as per the CPCB norms. Thus it may be re-categorized to Green category.
2. It is also recommended that the effluent from single boiled rice process may be used for irrigation or may be re-used after it may be filtered through Sand filter and Activated Filter. If land is not available then the effluent may be passed through the sand filter followed by activated carbon filter and the water may be re-sued thus ensuring zero liquid discharge.
3. It is also recommended that the Parboiled Rice Mills may be kept under Orange/Red category and effluent needs to be treated through the suitable treatment plants to achieve the zero-liquid discharge guidelines.
4. To avoid this environmental air-pollution problem, the blowing of husk should be done into a closed room. The room should be provided with an access door (to be kept closed during blowing) and a vent in the roof to release the air. The vent pipe should be attached to a filter-bag arrangement to arrest the fine particles. The size of the room would depend on the quantity of husk blown per hour and minimum storage quantity required.

As per the CPCB directions dated 07.03.2016, the Categorization of industrial sectors is finalized by based on the "Range of Pollution Index". Further, CPCB vide its re-categorization direction has mentioned that any new or left over industrial sector and the categorization which is not listed shall be done by the respective SPCB based on the pollution index score guidelines.

Accordingly, the Committee has followed the guidelines and arrived the pollution index score as 34 for single boiled Rice Mills and 44 for Parboiled Rice Mills and recommended that the Single boiled rice using steam boiling with pre-cleaning process may be categorized as **Green category**.

In view of the above, the proposal for the inclusion of Single Boiled Rice Mills using steam boiling with pre-cleaning process in the B.P. No. 6 dated 2.8.2016 under GREEN category had been placed before the Board for approval.

The Board during its meeting held on 24.11.2017 had resolved to approve the proposal for the inclusion of Single Boiled Rice Mills using steam boiling with pre-cleaning process in Tamilnadu in the categorization B.P. No. 6 dated 2.8.2016 under **Green category**.

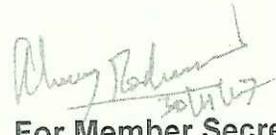
Sd/- xxxxx
N. Sundara Gopal
Member Secretary

To

1. All Head of the Departments of Technical Section
2. All Joint Chief Environmental Engineers (Monitoring)
3. All District Environmental Engineers

Copy to

1. Financial Advisor
2. Manager (P&A)
3. BMS
4. PA to Chairman and Member Secretary
5. File


For Member Secretary
20/11/17

TAMIL NADU POLLUTION CONTROL BOARD**LIST OF MODERN RICE MILLS LOCATED IN ARANI TALUK, TIRUVANNAMALAI.**

S.NO	NAME AND ADDRESS	REMARKS
I	<u>CTO OBTAINED</u>	
A	<u>HAVING VALID RENEWAL CONSENT ORDERS</u>	
1.	M/S. DINESH BABU MODERN RICE MILL, NO.224/3A3 ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
2.	M/S. D.R MODERN RICE MILL, NO.93C, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
3.	M/S. DURAIKANNAMMAL MODERN RICE MILL NO.242/5C ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
4.	M/S. KAR RICE MILL NO.124/1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
5.	M/S. MALINI RICE INDUSTRIES NO.224/7, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
6.	M/S. MOORTHY MODERN RICE MILL NO.219/4B, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
7.	M/S. R.K.G. MODERN RICE MILL NO.243/11 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
8.	M/S. RAJA RICE INDUSTRIES NO.18 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	
9.	M/S. SHRI ANNAPOORNI MODERN RICE MILL NO.242/4ETC., RATTINAMANGALAM VILLALGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
10.	M/S. SIRANJEEVI MODERN RICE MILL NO.21 ETC., VAZHAPANDAL VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
11.	M/S. SRI DHANALAKSHMI MODERN RICE MILL NO.253/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

12.	M/S. SRI LAKSHMI SARASWATHI MODERN RICE MILL NO.282/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
13.	M/S. SRI MURUGAN RICE MILL NO.64/15 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
14.	M/S. SRI SELVA VINAYAGAR MODERN RICE MILL NO.78/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
15.	M/S. SUSIL MODERN RICE MILL NO.79/6B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
16.	M/S. V.K.R PRAKASH MODERN RICE MILL, NO. 34/6 KALLERIPATTU ROAD, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
17.	M/S. SRI ANNAMALAIYAR MODERN RICE AGRO TECH INDUSTRY, NO.252/1A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
18.	M/S. SRI LAKSHMI MODERN RICE MILL NO.244/10B1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
19.	M/S. SRI SARAVANA MODERN RICE MILL NO.282/1B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
20.	M/S. C.M.R. MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
21.	M/S. PARAMESWARI MODERN RICE MILL NO.49/1A ETC., CHITTHERI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
22.	M/S. SOMUJAMUNA MODERN RICE MILL S.F.NO.219/4A, 7, 8, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
23.	M/S. SRI AMMAN MODERN RICE MILL NO.259/1A, S.V.NAGARAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
24.	M/S. SRI JAYALAKSHMI MODERN RICE MILL NO.137/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

25.	M/S. MVS MODERN RICE MILL NO.37/8 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
26.	M/S. SHANMUGA KADAVUL RICE MILL NO.82/15 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
27.	M/S. SRI KADARKARAI MURUGAN MODERN RICE MILL S.F.NO. 247/11, 247/14, 247/15, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
28.	M/S. SRI RAJESWARI MODERN RICE MILL NO. 37/6, ARNI TOWN & VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
29.	M/S. SRI LAKSHMI MODERN RICE MILL NO.54/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
30.	M/S. SRI SARAVANA MODERN RICE MILL NO.187/2A, 6A, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
31.	M/S. AMBUJAMMAL MODERN RICE MILL NO.65/5B ETC., MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
32.	M/S. D.RAJA MODERN RICE MILL NO.13/1A2 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
33.	M/S. JAYANTHI AMMAL HI-TECH RICE INDUSTRIES NO.220/4, KALLERIPATTU VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTICT.	
34.	M/S. KUBENDRAN MODERN RICE MILL NO.67/4B1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
35.	M/S. L.P.M MODERN RICE MILL NO.41/3, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
36.	M/S. M.S. MODERN RICE MILL NO.306/5, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

37.	M/S. SARADAMMAL MODERN RICE MILL NO.306/3C ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
38.	M/S. SELVAMBAL MODERN RICE MILL NO.41/3, THUNDHAREEGUMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
39.	M/S. SMS RICE MILL NO.300/2A ETC., VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
40.	M/S. SRI GOPI RICE MILL NO.259/5A ETC., KANNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
41.	M/S. SRI RENUGAMBAL MODERN RICE MILL NO.1/278A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
42.	M/S. SRI SAKTHI MODERN RICE MILL S.F.NO.10/1A3, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
43.	M/S. SRI THIRUMALAI MODERN RICE MILL NO.47/3A ETC., ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
44.	M/S. DINESH BABU MODERN RICE MILL NO.187/1(P) ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
45.	M/S. RAVI MODERN RICE MILL NO.145/9 ETC., CHITTERI VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	
46.	M/S. A.D.B. MODERN RICE MILL NO.243/10A ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
47.	M/S. A.V.M MALLESHWARI MODERN RICE MILL NO.139/1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
48.	M/S. A.V.M. MODERN RICE MILL S.F.NO.139/1A, PAIYUR VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	

49.	M/S. ACR MODERN RICE MILL S.F.NO.224/3B3B, KALLERIPATTU VILAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
50.	M/S. AMMAYEE AMMAL MODERN RICE MILL NO.3/3 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
51.	M/S. BALAMURUGAN MODERN RICE MILL S.F.NO.243/11B, 12B, 244/4A, 5B, 6 RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
52.	M/S. BALASUNDARAM MODERN RICE MILL S.F.NO.131/3B1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
53.	M/S. CKS MODERN RICE MILL NO.300/2 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
54.	M/S. DHANALAKSHMI MODERN RICE MILL NO.112/2, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
55.	M/S. DHARMA PRAKASH MODERN RICE MILL NO.14/8A, ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
56.	M/S. G.M.P MODERN RICE MILL S.F.NO.253/3A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
57.	M/S. GOPIKRISHNA MODERN RICE MILL, NO.68/7A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
58.	M/S. INDRANI AMMAL MODERN RICE MILL S.F.NO.150/2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
59.	M/S. ISN MODERN RICE MILL NO.13/1A2 ETC., ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
60.	M/S. JAYANTHI MODERN RICE MILL NO.37/1(P) ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

61.	M/S. K. PARAMESHWARI HI - TECH RICE INDUSTRIES NO.314/10, PALANKAMUR VILLAGE, IRUMBEDU POST, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
62.	M/S. K.G.S. SAVATHIRI MODERN RICE MILL NO.122/10A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
63.	M/S. KALAINAR MODERN RICE MILL NO.68/2B2 ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
64.	M/S. KARUNA MODERN RICE MILL NO.67/4A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
65.	M/S. LAKSHMI MODERN RICE MILL NO.118/1C ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
66.	M/S. MANOHARA MODERN RICE MILL NO.37/1 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	
67.	M/S. MENAKA MODERN RICE MILL, NO.67/4B2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
68.	M/S. MULLAIKODI MODERN RICE MILL NO.14/3 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
69.	M/S. MURALI MODERN RICE MILL S.F.NO.198/1, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
70.	M/S. NAGARAJA MODERN RICE MILL S.F.NO.252/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
71.	M/S. NATHAN MODERN RICE MILL NO.37/4, ARANI TOWN, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	
72.	M/S. P.N.M.N RICE INDUSTRIES NO.145/7B ETC., RATTINAMANAGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

73.	M/S. PRAKASH MODERN RICE MILL NO.64/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
74.	M/S. PRIYA MODERN RICE MILL NO.43/6, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
75.	M/S. R.K. MODERN RICE MILL S.F.NO.29/1, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
76.	M/S. RANI MODERN RICE MILL NO.68/2B1 ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
77.	M/S. S.V.N. MODERN RICE MILL NO.100/7 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
78.	M/S. SATHIYA MODERN RICE MILL S.F.NO.22/6A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
79.	M/S. SELVAKUMARI ANANDAN MODERN RICE MILL S.F.NO.80/1B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
80.	M/S. SRI AMBAL MODERN RICE MILL NO.125/2A, PAIYUR VILLAGE, ARNI & TALUK, TIRUVANNAMALAI DISTRICT	
81.	M/S. SRI ANANTHI MODERN RICE MILL NO.244/4B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
82.	M/S. SRI ANGALA PARAMESWARI RICE MILL NO.61/16, MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
83.	M/S. SRI APPAVU MODERN RICE MILL NO.132/8 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
84.	M/S. SRI ARUNA MODERN RICE MILL NO.34/1, VANDAVASI ROAD, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	

85.	M/S. SRI BALAJI MODERN RICE MILL NO.30A/4, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
86.	M/S. SRI BUVANESWARI MODERN RICE MILL NO.237/3A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
87.	M/S. SRI LAKSHMI NARAYANA MODERN RICE MILL NO.187/4A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
88.	M/S. SRI MAGESHWARI MODERN RICE MILL NO.533/7 ETC., ARIYAPADI ROAD, KUNNATHUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
89.	M/S. SRI MAHAVEER MODERN RICE MILL NO.256/3B, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
90.	M/S. SRI PADMANABA MODERN RICE MILL NO.136/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
91.	M/S. SRI PRAKASH MODERN RICE MILL NO.316/12B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
92.	M/S. SRI SARASWATHI KANNIAH NAIDU MODERN RICE MILL. NO.219/2A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
93.	M/S. SRI SARASWATHI MODERN RICE MILL S.F.NO.153/2B, 153/3B, 153/4, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
94.	M/S. SRI VENGATESWARA MODERN RICE MILL S.F.NO.115/5E ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
95.	M/S. SUBBIAH MODERN RICE MILL S.F.NO.34/4, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
96.	M/S. THILAGAVATHI AMMAL MODERN RICE MILL NO.274/4 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	

97.	M/S. THIRUCHANDUR MURUGAN MODERN RICE MILL NO.67/4B2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
98.	M/S. VIMALA MODERN RICE MILL NO.E, BLOCK NO.19, SHAFIULLAH STREET, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	
99.	M/S. Y.H.K. MODERN RICE MILL NO.252/3, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
100.	M/S. SREE MYTHILI AMMAL MODERN RICE MILL NO.219/2A1, VELAPADI VILLAGE & POST, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
101.	M/S. ABIRAMI AGRO FOODS NO.224/3B2, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
102.	M/S. CMR MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
103.	M/S. TIRUCHANDUR MURUGAN HI TECH MILL NO.65/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
104.	M/S. A.K.R MODERN RICE MILL S.F.NO.245/1 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
105.	M/S. SRI LAKSHMI MODERN RICE MILL NO.3/473, ARCOT ROAD, IRUMBEDU, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
106.	M/S. J.J HIGH TECH RICE MILL NO. 87/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
107.	M/S. K.A.R. SONS MODERN RICE MILL NO.47/A1 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
108.	M/S. K.V.P MODERN RICE MILL NO.187/1 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	

109.	M/S. KANTHAMMAL PADMANABA MODERN RICE MILL NO.53/1 ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
110.	M/S. R.G MODERN RICE MILL NO.6/3A, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
111.	M/S. SIVAKANTHAN MODERN RICE MILL NO. 34/12A, ARNI PLAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
112.	M/S. SRI MNR RICE MILL NO.232/4A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	
113.	M/S. V.P.R MODERN RICE MILL NO.291/2AETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
114.	M/S. MURUGAN MODERN RICE MILL. NO.187/7A, VELAPADI VILLAGE, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	
B	<u>APPLIED FOR RENEWAL CONSENT ORDERS</u>	
115.	M/S. K.R. MODERN RICE MILL S.F.NO.224/5 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	APPLIED FOR RENEWAL
C1	<u>NOT APPLIED FOR RENEWAL CONSENT ORDERS & IN OPERATION</u>	
116.	M/S. SHANTHI MODERN RICE MILL NO.3/3B ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED
117.	M/S. GANAPATY SUBRAMANIYAM MODERN RICE MILL NO.74/2, VELAPPADI VILLAGE, ARNI TALUK, T IRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED
118.	M/S. SRI RANGANATHA MODERN RICE MILL, NO.132/1 & 132/2, RATTINAMANGALAM VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED
C2	<u>NOT APPLIED FOR RENEWAL CONSENT ORDERS & NOT IN OPERATION</u>	
119.	M/S. SRI BHUNVANESWARI MODERN RICE MILL NO.43/1A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION

120.	M/S. M.A.C. MODERN RICE MILL NO.354/1A, PALANGAMOUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
121.	M/S. SAMPOORNAMMAL MODERN RICE MILL NO.306/7B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
122.	M/S. DURAIMURUGAN RICE MILL NO.178/2A ETC., PULAVANBADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
123.	M/S. KADAVUL RICE MILL NO.280/2B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
124.	M/S. PONRANGAMMAL MODERN RICE MILL NO.287/7 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
125.	M/S. MAGESH BABU RICE MILL NO.287/7 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
126.	M/S. A.K.V.N.M MODERN RICE MILL S.F.NO.39/1, ARNIPALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION
II <u>APPLIED FOR CONSENT TO OPERATE ORDERS (CTO)</u>		
127.	M/S. ARUMUGASAMY HI TECH RICE MILL NO. 185/2B, ARNI TO VANDAVASI ROAD, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	APPLIED FOR CTO AFTER CTE -UNDER PROCESS
128.	M/S. V K R VENKATESAN HI TECH RICE MILL S.F.NO. 256/1B, 256/2A2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	APPLIED FOR CTO AFTER CTE -UNDER PROCESS
129.	M/S. KANTHIMATHI MODERN RICE MILL NO.242/6B, M.G.R ROAD, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	APPLIED FOR CTO AFTER CTE -UNDER PROCESS
130.	M/S. THROWPATHI AMMAN MODERN RICE MILL, NO. 52/2B, AIM SCHOOL OPPOSITE, MARSUR ROAD, VINNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	APPLIED FOR CTO DIRECT - UNDER PROCESS

131.	M/S. VMD MODERN RICE MILL, NO.61, VADUGASATHU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	APPLIED FOR CTO DIRECT - UNDER PROCESS
III	<u>NOT APPLIED FOR CONSENT TO OPERATE ORDERS (CTO)</u>	
132.	M/S. SAIBABA MODERN RICE MILL, NO. 52/1A-52/3A, RATTINAMANGALAM, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED - SHOW CAUSE NOTICE ISSUED
133.	M/S. KVS MODERN RICE MILL, NO. 258, NADUKUPPAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED - SHOW CAUSE NOTICE ISSUED
134.	M/S. MKS MODERN RICE MILL, THIRUVAZINALLUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED - SHOW CAUSE NOTICE ISSUED
135.	M/S. SRI SAAI MODERN RICE MILL, NO.118 ARUNAGIRI ROAD, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED - SHOW CAUSE NOTICE ISSUED
IV	<u>CTE OBTAINED AND NOT COMMISSIONED</u>	
136.	M/S. LAKSHMI PRIYA MODERN RICE MILL NO. 361/1A, PALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	UNDER ESTABLISHMENT STAGE
137.	M/S. SHIVAJI HI TECH MODERN RICE MILL, NO. 533/6,10A,9A & 531/1A1, ARIYAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	UNDER ESTABLISHMENT STAGE

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION No.167 of 2021

IN THE MATTER OF

Edwin Wilson

...Applicant

Versus

The District Collector,
Tiruvannamalai District & Others

...Respondents

**INDEPENDENT REPORT FILED ON BEHALF
OF THE RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith
Advocate, Chennai.

Date: 13.09.2021

Date of Hearing: 14.09.2021

